

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SPENTA ENCLAVE PRIVATE LIMITED
OPERATING IN REAL ESTATE INDUSTRY AT CHEMBUR, MUMBAI

Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Spenta Enclave Private Limited CIN: U4520MH2013PTC29304 PAN: AATCS7884C
2.	Address of the registered office	Reg. office: Altavista Sales Building, Near Lal Dongar, CTS No. 343 Chembur, Mumbai City, MH 400071
3.	URL of website	http://altavistachembur.in/
4.	Details of place where majority of fixed assets are located	At the address mentioned in point no. 2
5.	Installed capacity of main products/ service	Not Applicable. The Corporate Debtor is into the business of Real Estate Development. Main project details are as under. 1. The company has entered into a development agreements for a piece and parcel of the land admeasuring approximately 30,856.50 square meters of a land totally admeasuring 72,829.40 square meters bearing CTS no. 343 being lying and situate at village and taluka Chembur, within Mumbai Suburban district. 2. The project consists of 9 towers A to I consisting of 4 basements + ground + 23 floors and 2 towers J and K consisting of 4 basements + ground + 26 floors. Total number of residential units 1,307 out of which 1 Slum Rehabilitation Authority building and 4 towers (A, B, C and D) have been completed and handed over. Construction of Tower E and F has been completed up-to 14th and 13th floor respectively. 3. The Corporate Debtor is holding Letter of Intent (LOI) for development of SRA project at Suman Nagar, Chembur. The LOI need to be revalidated.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations (FY 2021-22): Rs.7,191.80 lakhs (Audited) Revenue from operations (FY 2022-23): Rs.362.69 lakhs (Provisional)
7.	Number of employees/ workmen	Presently no. employee/workers: 57 Contract workers: None
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Physical address: 407, Sanjar Enclave, Opposite PVR Milap Cinema, S.V. Road, Kandivali (West) Mumbai-400067 Email Id: spentaenclavecirp@gmail.com Detailed invitation with eligibility criteria including these requisite details-will be hosted onwebsite of Corporate Debtor at http://altavistachembur.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As mentioned in point no. 8 above
10.	Last date for receipt of expression of interest	June 07, 2023

11.	Date of issue of provisional list of prospective resolution applicants	June 17, 2023
12.	Last date for submission of objections to provisional list	June 22, 2023
13.	Process email id to submit EOI	Process specific email id: spentaenclavecirp@gmail.com

Notes:

1. The Resolution Professional ("RP") on the instructions of the Committee of Creditors ("COC") shall have discretion to change the criteria for the EOI at any point of time.
2. The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.
3. Detailed invitation for expression of interest specifying eligibility criteria, ineligibility norms under section 29A of Code, last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process etc. is available at the Physical address provided in sr. no. 8 above and can also be requested through email on spentaenclavecirp@gmail.com and is hosted on the website of the Corporate Debtor at <http://altavistachembur.in/>
4. The timeline is subject to any modification by CoC and extension of CIRP period by Adjudicating Authority on application by RP on approval of CoC, if any.

For Spenta Enclave Pvt Ltd



Pranav Damania

Mr. Pranav Damania Resolution Professional
IP Registration No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for assignment - No.

AA1/10164/02/231223/105289

(valid till December 23, 2023)

Interim Resolution Professional of Spenta Enclave Pvt. Ltd.

Registered Address of the Interim Resolution Professional:

407, Sanjar Enclave, Opposite PVR Milap Cinema, S.V.Road, Kandivali (West) Mumbai-400067

Email ID Registered with IBBI:

pranav@winadvisors.co.in

Process Specific email id For Correspondence:

spentaenclavecirp@gmail.com

Date: May 23, 2023

Place: Mumbai